

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No.251/14

**Dated : 11<sup>th</sup> November, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan

Counsel for the Respondent(s) :

**ORDER**

Admit. Issue notice. Dasti service is permitted.

Post the matter on **04<sup>th</sup> December, 2014.**

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*Pr/jps*